

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 246 of 2012 and
IA Nos. 401/12, 402/12, 71/13, 245/13, 439/13, 442/13, 139/14, 395/14 and 396/14
Appeal No. 229 of 2012 and IA No. 368 of 2012**

Dated : 29th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of :

**A.No. 246 of 2012 and
IA Nos. 401/12, 402/12, 71/13, 245/13, 439/13, 442/13, 139/14, 395/14 and 396/14**

**Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.,
Mr. Ramji Srinivasan, Sr. Adv.
Ms Poonam Verma, Mr. Vishal,
Ms Purna Priyadarshini and
Mr. Askshat Jain
Counsel for the Respondent(s) : Mr. Buddy Ranganadhan
Mr. Sanjay Sen, Sr. Advocate
Mr. Sakya Singha Choudhary
Mr. Avjeet Kumar Lala
Ms. Kanika Chugh for IA No. 395/14 &
396/14

Appeal No. 229 of 2012 and IA No. 368 of 2012

**Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : -
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. C.S. Vaidyanathan, Sr. Adv.,
Mr. Ramji Srinivasan, Sr. Adv.
Ms Poonam Verma, Mr. Vishal,
Ms Purna Priyadarshini and
Mr. Askshat Jain

ORDER

We have heard Mr. C.S. Vaidyanathan, Senior Advocate, for the Appellant. For Rejoinder submission post the matter on **30th October, 2014 at 03.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Sh/jps